

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
25-06-2024 AT 10:30 AM**

**CP (IB) No. 325/7/HDB/2020**

**AND**

**IA (IBC) 788/2022, Cont. A (IBC) 15/2023, IA (IBC) 1127, 1493/2023,  
IA (IBC) 643/2022, IA (IBC) 51, 1076 & 1077/2024 in CP (IB) No. 325/7/HDB/2020  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

LIC Housing Finance Ltd

**...Financial Creditor**

**AND**

M/s Butta Infrastructure Private Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 788/2022**

**Orders deferred to 02.07.2024** as there is an order of status quo by Hon'ble NCLAT.

**Cont. A (IBC) 15/2023**

**Orders deferred to 02.07.2024** as there is an order of status quo by Hon'ble NCLAT.

**IA (IBC) 1127/2023**

**Orders deferred to 02.07.2024** as there is an order of status quo by Hon'ble NCLAT.

**IA (IBC) 1493/2023,**

**Orders deferred to 02.07.2024** as there is an order of status quo by Hon'ble NCLAT.

**IA (IBC) 51/2024**

**Orders deferred to 02.07.2024** as there is an order of status quo by Hon'ble NCLAT.

**IA (IBC) 643/2022**

Learned Counsel Mr Y Suryanarayana, for applicant present physically.

For hearing on Advocate Commissioners Report, matter adjourned to 02.07.2024.

**IA (IBC) 1076 /2024**

Learned Counsel Mr Anil Vydy, for applicant present physically.

Heard. **For orders on 02.07.2024.**

**IA (IBC) 1077/2024**

Learned Counsel Mr Anil Vydy, for applicant present physically.

Heard. **For orders on 02.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**